

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
PUNJ SECURITY & HOUSE KEEPING SERVICES PRIVATE LIMITED
OPERATING IN SECURITY SERVICES AT CHANDIGARH

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Punj Security & House Keeping Services Pvt Ltd. PAN: AAFCP1690P CIN: U93000CH2009PTC031723
2.	Address of the registered office	House No 3531, 2 nd Floor Sector 35 D Chandigarh 160022.
3.	URL of website	There is no website of the Corporate Debtor.
4.	Details of place where majority of fixed assets are located	The Corporate Debtor has no immovable assets. Moveable assets of the Corporate Debtor are lying at the registered office located at Chandigarh.
5.	Installed capacity of main products/ services	The Corporate Debtor was in the business of providing security services including manpower to work Security staff Services and No plant & machinery is installed in the company therefore the installed capacity of main products/ services is not applicable.
6.	Quantity and value of main products/ services sold in last financial year	The Corporate Debtor is not in operations since September 2020.
7.	Number of employees/ workmen	There are no Permanent employees/workmen in the Corporate Debtor.

8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	The said details of the Corporate Debtor can be obtained by requesting at: cirp.punj@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	The eligibility criteria for resolution applicants may be obtained by sending an to cirp.punj@gmail.com .
10.	Last date for receipt of expression of interest:	08.11.2022
11.	Date of issue of provisional list of prospective resolution applicants	18.11.2022
12.	Last date for submission of objections to provisional	23.11.2022
13.	Process email id to submit EOI	cirp.punj@gmail.com

Sd/-
Sanjay Mehra
Reg No: IBBI/IPA-001/IP-P-01818/2019 -2020/12784
B-11, Third Floor, Geetanjali Enclave, Opp Aurbindo College -110017
Sanjay.mehra64@gmail.com
For Punj Security & House Keeping Services Pvt Ltd.

Date : 24.10.2022

Place: New Delhi